HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 135 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Ashutosh Tiwari is posted as Judicial Magistrate, Bageshwar, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. /36 /UHC/ Admin. A/ 2015

Dated: May ろ, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Meenal Chawla is posted as Judicial Magistrate, Almora, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. /37 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Tista Shah is posted as 4th Additional Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. /38 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Afiya Mateen is posted as 1st Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, in the vacant Court.

No. 139 /UHC/ Admin. A/ 2015

Dated: May 6 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Amit Kumar is posted as Judicial Magistrate, Chamoli, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

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No. 140 /UHC/ Admin. A/ 2015

Dated: May ぐ , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Alok Ram Tripathi is posted as Civil Judge (Jr. Div.), Champawat, in the vacant Court.

No. / 41 /UHC/ Admin. A/ 2015

Dated: May 5, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Mithilesh Pandey is posted as Judicial Magistrate, Pauri Garhwal, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. / 40 /UHC/ Admin. A/ 2015

Dated: May 5, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Ravindra Dev Mishra is posted as Judicial Magistrate, Pithoragarh, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 143 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Ravi Ranjan is posted as Judicial Magistrate, Rudraprayag, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. / 4 4 /UHC/ Admin. A/ 2015

Dated: May 5, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Kapil Kumar Tyagi is posted as Civil Judge (Jr. Div.), Kirtinagar, District Tehri Garhwal, in the vacant Court.

No. 145 /UHC/ Admin. A/ 2015

Dated: May 5, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Abhay Singh is posted as Judicial Magistrate, Kotdwar, District Pauri Garhwal, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

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No. /46 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Mohammad Arif is posted as Judicial Magistrate, Uttarkashi, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. / 4 7 / UHC/ Admin. A/ 2015

Dated: May 5, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Mamta Pant is posted as Additional Civil Judge (Jr. Div.), Rishikesh, District Dehradun, in the vacant Court.

No. / 48 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Anamika is posted as 1st Additional Civil Judge (Jr. Div.), Nainital, in the vacant Court.

No. / 4 9 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Beenu Gulyani is posted as Judicial Magistrate-I, Haldwani, District Nainital, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 150 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Nadeem Ahamad is posted as Civil Judge (Jr. Div.), Dwarahat, District Almora, in the vacant Court.

No. /5/ /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Dharmendra Shah is posted as Judicial Magistrate, Laksar, District Hardwar, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

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No. 152 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Sahista Bano is posted as Civil Judge (Jr. Div.), Dhari, District Nainital, in the vacant Court.

No. 153 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Sri Anoop Singh is posted as Judicial Magistrate-II, Roorkee, District Hardwar, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 154 /UHC/ Admin. A/ 2015

Dated: May 5 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Shama Parveen is posted as 2nd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, in the vacant Court.

No. /55 /UHC/ Admin. A/ 2015

Dated: May 5, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Manju Devi is posted as Judicial Magistrate, Ramnagar, District Nainital, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 156 /UHC/ Admin. A/ 2015

Dated: May 🧷 , 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Jayshree Rana is posted as Judicial Magistrate, Vikasnagar, District Dehradun, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

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No. 157 /UHC/ Admin. A/ 2015

Dated: May 5, 2015.

Pursuant to the Government Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015, Ms. Suman is posted as 2nd Additional Civil Judge (Jr. Div.), Haldwani, District Nainital, in the vacant Court.

By Order of Hon'ble the Chief Justice,

Sd/-€γγ Registrar General

No. 2116 /XIII-d-1/Admin.A/2013

Dated: May 5 , 2015.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.

- Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
- 3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. Accountant General (A & E), Uttarakhand, Oberoi Building, Majra, Dehradun.
- Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- 6. All the District Judges, State Judiciary Uttarakhand with reference to Notification No. 761/XXX-1-15-25(3)2013 dated 08.04.2015 read with Government Letter No. 526/XXX-1-15-25(3)/2013 dated 28.04.2015. The candidates (Civil Judge (Jr. Div.)/ Judicial Magistrates.) mentioned above shall join their duties in the respective stations of their posting at the earliest.

After taking over charge, the officers mentioned above shall be given practical training by attaching them with Courts at District Headquarters as per programme prepared by the respective District Judge. During the practical training the officers will prepare notes of the training, which will be submitted to this Court.

- Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital for information and necessary action.
- The concerned candidates Civil Judge (Jr. Div.) on address as given in the enclosed list.

They shall take charge of their assignment at the earliest and should note that their appointment to the post of Civil Judge (Jr. Div.)/Judicial Magistrate is purely temporary and they shall remain under probation for a period of two years, until they are confirmed as permanent Civil Judge (Jr. Div.). They shall be subject to general conditions of services applicable to temporary Government Servants contained in Government Notification No. 20/I/75-Niyukti-3 dated 11.06.1975 and also under the condition laid down in Government Notification No. 3501/II-4-99-32 (5)/96 dated 17.09.1999 and also to Uttarakhand Nyayik Sewa Niyamawali, 2005.

- 9. Registrar (Vigilance), High Court of Uttarakhand, Nainital.
- 10. All the Registrars, of the Court.
- 11. P.P.S. to Hon'ble the Chief Justice.
- P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges
- 13. Senior Treasury Officer of all the districts of Uttarakhand.
- Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
- I/c N.I.C., High Court of Uttarakhand, Nainital with the request to upload it on the website.
- 16. Guard file/ Assistant Concerned.

@kanlpal.

Assistant Registrar Admin. A